

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP 227/96 in OA 2296/1990

New Delhi, this 23rd day of September, 1996

Hon'ble Shri A.V. Haridasan, Vice-Chairman(J)  
Hon'ble Shri K. Ramamoorthy, Member(A)

1. Shri S.N. Dhusia  
16/6, Kishan Ganj, Delhi
  2. Shri J.N. Singh  
L-1/219B, DDA Flats  
Kalkaji, New Delhi
- .. Petitioners

(By Shri P.M. Ahlawat, Advocate)

vs.

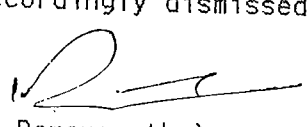
Shri S.A.A. Zaidi  
General Manager  
Northern Railway  
Baroda House, New Delhi


.. Respondent

ORDER(oral)

Hon'ble Shri A.V. Haridasan, VC(J)

Learned counsel for the petitioners seeks  
permission to withdraw the CP. Permission is granted.  
CP is accordingly dismissed as withdrawn.

  
(K. Ramamoorthy)  
Member(A)  
23.9.1996

  
(A.V. Haridasan)  
Vice-Chairman (J)  
23.9.1996

/gtv/